

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/13559/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the rd 22 December, 2022.

Sub: **Permission to avail winter vacation.**

Ref:- Your letter No. DJ/DH/I-1/2021/5206, dtd. 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **winter vacation (including Christmas holiday) from 24.12.2022 to 31.12.2022 along with station leave permission from the evening of 23.12.2022, till the morning of 02.01.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/13560-13561/A, dated , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pde